

F.No. 01(01)/Roster/CESTAT/2018
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 23.04.2018

ORDER NO. 71 of 2018

Hon'ble President is pleased to partially modify the sitting notified vide roster no. **66 of 2018 for CESTAT Mumbai** to the extent indicated below :


On 24.4.2018 at 2.30 p.m. Hon'ble Shri Ramesh Nair, Member (J) and Hon'ble Shri Raju, Member (T) will hear following part-heard matters :

E/357/09, E/85606/16

On 26.4.2018 and 27.4.2018 at 10.30 a.m. Hon'ble Shri Ramesh Nair, Member (J) and Hon'ble Shri Raju, Member (T) will hear all Division Bench matters.

On these days Single Member Bench matters list before Hon'ble Shri Ramesh Nair, Member (J) shall stand adjourned.

By Order


23/4/18

(A.Mohan Kumar)
Registrar

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23/04/18
Dy. Registrar